

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:530
ANSWERED ON:23.07.2003
BELOW POVERTY LINE FAMILIES
DR. KIRIT SOMAIYA

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission have received any representations regarding having separate guidelines for metro cities for BPL families;
- (b) if so, the details thereof;
- (c) whether cost of living is very high in metro cities compared to other urban areas;
- (d) if so, the details thereof;
- (e) the present guidelines for identifying BPL families in urban areas;
- (f) whether any fresh survey is to be conducted in Maharashtra, Mumbai recently in this regard; and
- (g) if so, the details of beneficial Social Welfare Schemes for people Below Poverty Line?

Answer

MINISTER OF STATE IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRI S.B. MOOKHERJEE)

(a): Yes, Sir.

(b): A letter from Shri Kirit Somaiya, Hon'ble M.P. addressed to Deputy Chairman, Planning Commission, desiring to know whether the Planning Commission was planning to revise the guidelines for BPL families, particularly in metropolitan areas, including Mumbai, was received.

(c): It is not possible to measure the comparative costliness of cities using the Consumer Price Indices pertaining to different Urban Centres.

(d): Does not arise.

(e): The Planning Commission communicates the State specific Poverty Lines. However, the identification of BPL families in urban areas is done through house-to-house survey carried out by the State Government concerned. The Ministry of Urban Development & Poverty Alleviation have not issued any specific guidelines for identifying BPL families in urban areas.

(f): It is to be decided by the State Government of Maharashtra.

(g): List of Social Welfare Schemes for people Below Poverty Line living in urban areas, is annexed.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (g) OF LOK SABHA UNSTARRED QUESTION NO.530 REGARDING BELC POVERTY LINE FAMILIES FOR ANSWER ON 23.7.2003 BY SHRI KIRIT SOMAIYA.

1. Swarna Jayanti Shahri Rojgar Yojana.
2. Valmiki Ambedkar Awas Yojana.
3. National Slum Development Programme.
4. Integrated Child Development Services Programme.
5. Targeted Public Distribution System.

6. National Old Age Pension Scheme.
7. National Family Benefit Scheme.
8. Annapurna Scheme.
9. National Maternity Benefit Scheme.
10. Antyodaya Anna Yojana.
11. Special Central Assistance (SCA) to Special Component Plan (SCP)
12. National Finance Development Corporations for Weaker Sections
13. GIA to NGOs for SCs, OBCs & Research & Training
14. Dr. B.R.Ambedkar Foundation, Grant-in-Aid to Maulana Azad Education Foundation
15. Post-Matric Scholarships & Book Banks for SC Students
16. Pre-Matric Scholarships for Children of those families engaged in Unclean Occupations
17. Hostels for SC, OBC and Minority Boys & Girls
18. Scheduled Caste Development Corporations (SCDCs)
19. Coaching for SCs, OBCs & Other Weaker Sections for Competitive Exams
20. Up-gradation of Merit of SC Students
21. Implementation of PCR Act, 1955 & SC/ST (POA) Act, 1989
22. National Scheme of Liberation & Rehabilitation of Scavengers & their Dependents
23. Scholarships for OBC and Minority Students
24. Scheme for Funding to National Institutes
25. Artificial Limbs Manufacturing Corporation, Kanpur
26. Scheme of Assistance to Disabled Persons for Purchasing /Fitting of Aids & Appliances
27. Scheme to Promote Voluntary Action for Persons with Disabilities
28. Indian Spinal Injury Centre
29. Rehabilitation Council of India
30. National Trust for Persons with Mental Retardation
31. National Handicapped Finance and Development Corporation
32. Implementation of the Persons with Disabilities (PWD) Act, 1995.
33. Support to children with Disabilities (An UNDP funded Scheme)
34. College of Rehabilitation Sciences (New Scheme)
35. Assistance to Vol. Orgns. For providing Social Def. Services including Prevention of Alcoholism & Drug Abuse.
36. Grant-in-aid for Welfare of Children in Difficult Circumstances
37. Assistance to Vol. Orgns. for Programmes related to Aged.
38. Grant in Aid for Research, Information and Other Miscellaneous
39. Scheme for Welfare of Working Children & Children in Need of Care and Protection
40. Scheme for Prevention and Control of Juvenile Social Maladjustment